

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

104. IA/3410/2024 C.P. (IB)/661(MB)2021

IN THE MATTER OF

Superways Enterprises Private Limited

VS.

M/s. Zenil Traders Private Limited

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the liquidator:- Adv Pranav Khatkul (VC)

For the Respondent:

ORDER

IA 3410/2024:- The prayer in the present case is for placing on record the list of Stakeholders dated 20.05.2024. The list is taken on record. IA **disposed of.**

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)